

कोटे (बैगनों में) का विवरण नीचे दिया जाता है।

वार्षिक कोटा (बैगनों में)	
पश्चिम बंगाल	५६,१४४
बम्बई	१४,३३०
झांझर	१,१२०
बिहार	१२,१८२
मध्य प्रदेश	†१,७४८ †बैगनों में शामिल हैं :-
उड़ीसा	२,१५६ साफ्ट कोक ६१४
उत्तर प्रदेश	१४,८०० हार्डकोक ७६१
राजस्थान	१,६०० कोयला ७३
पंजाब	११,६७६ (बैगनों) १,७४८
दिल्ली	१२,०००

Surplus Stores

1591. **Shri Rajeshwar Patel:** Will the Minister of Defence be pleased to state:

(a) what were the items and quantities of stores worth about Rs. 84.31 lakhs which were declared surplus and disposed of during January, 1959 to the 30th September, 1959;

(b) the names of the parties to whom the above materials have been sold; and

(c) the method by which the same were disposed of?

The Minister of Defence (Shri Krishna Menon): (a) to (c). A statement (Parts 'A' and 'B') showing the details of the stores sold by the DGS&D by Tender/Negotiation or release to Priority Indentors (other Departments of the Government of India, State Governments etc) and by auction and the names of the parties to whom the stores were sold, is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 27].

Sale of Scrap Material

1592. **Shri Rajeshwar Patel:** Will the Minister of Defence be pleased to state:

(a) the total quantity of scrap material sold by the Defence Ministry under departmental arrangements during January to September, 1959;

(b) the names of the parties to whom it was sold with the quantity of each item;

(c) the price at which it was sold; and

(d) the method by which it was disposed of?

The Minister of Defence (Shri Krishna Menon): (a) 4536 tons 66 lbs.—This does not include the tonnage of salvage materials.

(b) and (c). As scrap materials have been sold to a number of parties from various depots all over the country, in small quantities, and in a number of auctions, the collection of this information will take a considerable time and it will involve much labour which will not be commensurate with the results likely to be achieved.

(d) The methods by which the quantity of scrap referred to at (a) above, was disposed of, and the amount fetched by different methods, are given below:

	Rs.
By auction	10,94,297.00
To Priority Indentors (Other Departments of the Government of India, State Governments etc.)	19,560.00
By Tender	15,300.00
By Negotiation	21,032.00
TOTAL	11,50,189.00

Surplus Land in Delhi

1593. **Pandit Thakur Das Bhargava:** Will the Minister of Home Affairs be pleased to state:

(a) what is the amount of the lowest land revenue per acre in Delhi and what is the amount of